

## The Gazette



## of India

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## PART I—Section 4

Notifications regarding Appointments, Promotions, Leave, etc., of Officers issued by the Ministry of Defence

## MINISTRY OF DEFENCE

## MINISTRY OF DEFENCE

No. 1002, dated 17th May, 1961.—The President is pleased to appoint Shri G. A. Ramrakhiani, a perm. Grade I and offg. Selection Grade Officer of the C.S.S., Dy. Secy., Min. of Def., to hold charge of the office of C.A.O., Min. of Def. in addition to his own duties, w.e.f. 11th May 1961.

B. N. JAYASIMHA, Dy. Secy.

No. 1003, dated 15th May 1961.—The President is pleased to appoint Shri V. Doraiswamy, I.A. & A.S., on his transfer from the Office of the Chief Pay and Accounts Officer, Min. of W.H.&S., as Under Secy., Min. of Def., w.e.f. 11th May 1961, until further orders.

No. 1004, dated 17th May 1961.—On return from leave, Shri S. G. Stephen, I.A.A.S., resumed the appt. of Under Secy., Min. of Def., w.e.f. 15th May 1961.

No. 1004-A, dated 17th May 1961.—The President is pleased to appoint Shri P. S. Ratnam, a perm. Officer of the Section Officer's Grade of the C.S.S. offg. in Grade I of the Service, as Under Secy., Min. of Def. for a further period from 1st Apl. 1961 to 25th Apl. 1961.

No. 1005, dated 16th May 1961.—Shri H. Sambamurti, I.A.S., C.A.O. & Dy. Secy., Min. of Def. is granted earned leave for 92 days w.e.f. 9th May 1961, with permission to prefix Sunday and closed holiday 7th and 8th May 1961 and suffix second Saturday and Sunday 10th and 11th June 1961 to his leave.

No. 1006, dated 17th May 1961.—Shri N. Ananthapadmanabhan, I.A.S., Dy. Secy., Min. of Def. is granted earned leave for 120 days, w.e.f. 11th May 1961.

On expiry of his leave, the Services of Shri Padmanabhan will be replaced at the disposal of the Government of Madras.

No. 1007, dated 15th May 1961.—Shri Brij Bahadur, I.A.S., Under Secy., Min. of Def. is granted earned leave for 92 days, w.e.f. 11th May 1961 (A.N.).

On expiry of his leave, the services of Shri Bahadur will be replaced at the disposal of the Govt. of Rajasthan.

No. 1008, dated 12th May 1961.—Shri Gian Chand, a perm. Officer of the Section Officer's Grade of the C.S.S., offg. in Grade I of the Service, Under Secretary Min. of Def., is granted earned leave for 46 days, w.e.f. 9th May 1961, with permission to prefix Sunday and closed day 7th and 8th May 1961 and suffix closed day and Sunday 24th and 25th June 1961, to his leave.

No. 1009, dated 15th May 1961.—Shri V. S. Raghavan, a perm. Officer of the Section Officer's Grade of the C.S.S., Section Officer, Min. of Def. is granted earned leave for 75 days, w.e.f. 9th May 1961, with permission to prefix Sunday and closed day 7th and 8th May 1961 and suffix Sunday 23rd July 1961, to his leave.

No. 1010, dated 10th May 1961.—Shri B. S. Mirchandancy, a perm. Grade IV officer of the C.S.S., offg. in the Section Officer's Grade of the Service, Section Officer, Min. of Def., is granted earned leave for 75 days, w.e.f. 2nd May 1961.

No. 1011, dated 15th May 1961.—Shri N. V. Swaminathan, a perm. Grade IV Officer of the C.S.S., offg. in the Section Officer's Grade of the Service, Section Officer, Min. of Def., is granted earned leave for 75 days, w.e.f. 9th May 1961, with permission to suffix Sunday 23rd July 1961 to his leave.

No. 1012, dated 11th May 1961.—Shri S. Balaraman, a probationer in the Section Officer's Grade of the C.S.S., Section Officer, Min. of Def. is granted earned leave for 15 days, w.e.f. 15th Apl 1961, with permission to suffix Sunday 30th Apl. 1961 to his leave.

No. 1013, dated 12th May 1961.—On return from leave, Shri E. K. Srinivasan, a perm. officer of the Section Officer's Grade of the C.S.S., offg. in Grade I of the service, Under Secretary, Min. of Def. reverted as Section Officer, w.e.f. 3rd May 1961.

MISS P. LAL, Under Secy.

## RESEARCH AND DEVELOPMENT ORGANISATION

No. 1014, dated 17th May 1961.—The President is pleased to make the following appointment:—

On successful completion of his probationary period of two years Shri K. S. Chandrashekarana to be tempy. Inspecting Officer, Aeronautical Inspection Wing, D.T.D.&P. (Air), Bangalore, 24th Apl. 1961.

B. L. MITTAL, Under Secy.

No. 1015, dated 10th May 1961.—The following officer is granted leave:—

*R.&D. Orgn.*

Shri Narendra Singh, perm. S.S.O. Grade I/offg. Principal Scientific Officer, privilege leave for 13 days, 17th Apl. 1961.

S. S. TANEJA, Asstt. C.A.O.

No. 1016, dated 11th May 1961.—The undermentioned officers are granted leave:—

*R.&D. Organisation*

Shri E. P. Sastry, tempy. Junior Scientific Officer; earned leave for 18 days, 23rd Jan. 1961.

*R.&D. Organisation (Psychological Research Wing)*

Dr. S. N. Ghei, perm. Junior Scientific Officer; earned leave for 13 days, 10th Apl. 1961.

D. B. GANGULEE, Asstt. C.A.O.

## DEFENCE PRODUCTION ORGANISATION

No. 1017, dated 10th May 1961.—The President is pleased to make the following promotions:—

Shri Lalgudi Mahalinga PARTHASARTHY, perm. S.S.A., I.S.S.P.O. Hq. Southern Command, Poona to be offg. J.S.O. I.S.S.P.O. Hq. Eastern Command, Lucknow, 13th Mar. 1961.

Shri Subbarao Srikantarao Rama RAO, perm. S.S.A., I.S.S.P.O., Hy. Western Command, SIMLA to be offg. J.S.O. I.S.S.P.O. Hq. Southern Command, POONA 4th Apl. 1961.

No. 1018, dated 16th May 1961.—The President is pleased to make the following promotion:—

Shri RAMCHANDRAN, tempy. P.ScO., T.D.E. (Veh. and Engg.), Ahmednagar to be offg. Dy. Chief Scientific Officer in the same establishment, 9th Dec. 1960.

B. L. MITTAL, Under Secy.

INDIAN ORDNANCE FACTORIES SERVICE

No. 1019, dated 12th May 1961.—The President is pleased to appoint Shri D. R. Malik, perm. Supdt. as offg. Supdt. (Selection Grade), until further orders, 23rd Jan. 1961.

S. KRISHNAMOORTHY, Under Secy.

NATIONAL CADET CORPS

No. 1020, dated 11th May, 1961.—The President is pleased to accept the resignation of the following Lady Officers w.e.f. 6th May 1961. The period shown in brackets against their names shall not be counted for the purposes of seniority or promotion or any other benefits in the National Cadet Corps:—

JUNIOR WING (GIRLS DIVISION)

*Punjab*

Second Officer Mrs. SUDESH BERRY (n c c SUDESH KUMARI BAJAJ) (NCCJ/GD/66), (24th Feb. 1961 to 5th May 1961).

*Delhi*

Second Officer Miss U. GUHA (NCCJ/GD/89), (2nd May 1961 to 5th May 1961).

No. 1021, dated 16th May 1961.—The President is pleased to discharge the following Officers from the National Cadet Corps w.e.f. 8th Mar. 1961. The period shown in brackets against their names shall not be counted for the purposes of seniority or promotion or any other benefits in the National Cadet Corps:—

SENIOR DIVISION (ARMY WING)

*Maharashtra*

Capt. V. N. Kelkar (NCC/561), (27th Jan. 1961 to 7th Mar. 1961).

*Madras*

Lt. N. V. Abdur Rahman (NCC/1783), (7th Aug. 1958 to 7th Mar. 1961).

2/Lt. K. N. Ramachandran (NCC/1853), (9th Sep. 1960 to 7th Mar. 1961).

Lt. R. Ganapathy (NCC/1825), (8th Aug. 1960 to 7th Mar. 1961).

Lt. I. Azariah (NCC/3422), (3rd Aug. 1960 to 7th Mar. 1961).

*Madhya Pradesh*

2/Lt. S. K. Agrawal (NCC/1178), (1st July 1960 to 7th Mar. 1961).

2/Lt. A. C. Srivastava (NCC/1181), (1st July 1960 to 7th Mar. 1961).

Lt. A. S. Kapur (NCC/4409), (1st July 1960 to 7th Mar. 1961).

2/Lt. S. N. Dixit (NCC/1188), (1st July 1960 to 7th Mar. 1961).

*Punjab*

Lt. Jagdish Mitter (NCC/1512), (5th Aug. 1960 to 7th Mar. 1961).

2/Lt. A. R. Sood (NCC/1642), (11th Nov. 1960 to 7th Mar. 1961).

*Mysore*

Lt. B. T. Sasnur (NCC/665), (15th Nov. 1960 to 7th Mar. 1961).

2/Lt. R. S. Iyengar (NCC/3242), (26th Dec. 1958 to 7th Mar. 1961).

*Andhra Pradesh*

Lt. B. T. Venkatachary (NCC/5208), (1st Jan. 1961 to 7th Mar. 1961).

2/Lt. C. Laxman Sastri (NCC/6317), (28th Aug. 1960 to 7th Mar. 1961).

NCC RIFLES

*Madras*

2/Lt. C. Purushothaman (NCCR/722), (5th Jan. 1961 to 7th Mar. 1961).

SENIOR DIVISION (AIR WING)

*Madhya Pradesh*

Plt. Offr. S. V. Kelkar (NCC/1143), (28th June 1960 to 7th Mar. 1961).

*Mysore*

Flg. Offr. H. N. Prahlada Rao (NCC/3219), (8th Dec. 1960 to 7th Mar. 1961).

A. R. SANKARANARAYANAN, Under Secy.

No. 1022, dated 26th Apl. 1961.—The undermentioned is granted the Honorary Rank of Colonel in the National Cadet Corps and is appointed as Honorary Colonel Commandant N.C.C. in Agra University, Agra, for the period of his appointment as Vice-Chancellor:—

Shri C. B. Agarwala M.A., B.L.,

Vice Chancellor, Agra University, Agra, 22nd Apl. 1961.

No. 1023, dated 10th May, 1961.—The undermentioned is permitted to relinquish the Honorary Rank of Colonel in the National Cadet Corps and his appointment as Honorary Colonel Commandant N.C.C. on termination of his appointment as Vice-Chancellor of Gujarat University:—

Shri MAGANBHAI P. DESAI, Vice Chancellor, Gujarat University, Ahmedabad, 7th Aug. 1960.

V. SUBRAHMANYAN, Dy. Secy.

No. 1024, dated 15th May 1961.—The undermentioned officers are granted leave:—

JOINT CIPHER BUREAU

Shri J. K. Verma, perm. Technical Asst./offg. Technical Production Officer, earned leave for 4 days, 5th Apl. 1961.

*D.G.A.F.M.S.*

Shri Mangal Sain, perm. Storekeeper Grade I/offg. Stores Officer (Civ.); earned leave for 27 days, 27th Mar. 1961.

D. B. GANGULEE, Asstt. C.A.O.

(ARMY BRANCH)

No. 1025, dated 6th May 1961.—The President is pleased to make the following appointment:—

ARMY HEADQUARTERS

*To be C.O.A.S.*

Gen. P. N. Thapar (AI-558), 8th May 1961.

H. C. SARIN, Jt. Secy.

No. 1026, dated 15th May 1961.—The President is pleased to make the following appointment:—

*To be Col. of the Regt.*

Lt. Gen. S. P. P. THORAT, D.S.O. (AI-536) (Retd.) Col. of the PUNJAB Regt., 8th May 1961.

S. D. NARGOLWALA, Jt. Secy.

No. 1027, dated 15th May 1961.—The President is pleased to make the following appointment:—

*To be Col. of the Regiment*

Brig. GHASI RAM (IC-2569) Col. of MAHAR M.G. Regt. (Borders), 8th May 1961.

S. DEVANATH, Dy. Secy.

REGULAR ARMY

*Permanent Regular Commission (Special List)*

No. 1028, dated 10th May 1961.—The President is pleased to grant a permanent regular commission in the Special List of Record Officers to the undermentioned N.C.O.s w.e.f. 10th Apl. 1961 in the rank of 2/Lt. under AI 24/59:—

Hav. Sadashiv Vyankatesh Rao TOLEY (SR-771081 now SL-411), A.S.C.

Hav. Birinder Nath BEHL, (6683001 now SL 417), A.S.C.

Dfr. SANT SINGH (1014217 now SL-427), Armoured Corps, Hav. CHINMOY GHOSH (7130974 now SL-435), A.S.C.

No. 1029, dated 10th May 1961.—The President is pleased to grant extension of service to the undermentioned officer who was re-employed under AI 6/S/57 w.e.f. 20th May 1958 vide Mln. of Def. Notn. No. 1471, dated 29th July 1958 published in the Gazette dated 9th Aug. 1958 for the period mentioned against his name in a post carrying the rank of Captain:—

Major Amar Singh (IC 2961) A.S.C., 20th May 1961 to 2nd Mar. 1962.

N. K. SENGUPTA, Under Secy.

No. 1030, dated 9th May 1961.—The undermentioned officer has been granted extension of service for a period of six months from the date indicated against his name:—

*Military Engineer Service*

Shri D. D. Sharma, Permt. selection Grade D'man and Offg. Junior Arch., 17th Feb. 1961.

T. S. SAWHNEY, Under Secy.

No. 1031, dated 10th May 1961.—The President is pleased to make the following appointment:—

REGULAR ARMY

The undermentioned regular retired officer has been re-employed in the subs. rank of Captain for a period of 3 years w.c.f. 2nd Jan. 1961 under AI 6/S/57 with seniority as indicated against his name:—

QABLA SINGH (IC 10702) Infy., with seniority from 11th Nov. 1945.

N. K. SENGUPTA, Under Secy.

No. 1032, dated 6th May 1961.—The President is pleased to make the following promotion:—

REGULAR ARMY

REGULAR COMMISSION

*To be subs. Gen.*

Lt. Gen. P. N. Thapar (AI-558), 8th May 1961.

H. C. SARIN, Jt. Secy.

No. 1033, dated 16th May 1961.—The President is pleased to make the following promotion under AI 7/S/57 and the Government of India, Min. of Def. letter No. 63624/GS/MT 20/2902/D (GS-II), dated 19th Aug. 1959, as amended by Corrigendum No. 63624/GS/MT20/980-B/D (GS-II), dated 22nd Apl. 1960:—

REGULAR ARMY

REGULAR COMMISSION

*Capt. to be Maj.*

Hazura Singh (IC 11791), Infy., 8th Mar. 1960, but for the purpose of pay and allowances from 3rd Jan. 1961.

No. 1034, dated 12th May 1961.—The President is pleased to make the following promotions:—

REGULAR ARMY

INFANTRY

*The Dogra Regt.*

*To be Jemdrs.*

Hav. Gian Chand (No. 3930965 now JC 13105), 12th Nov. 1960.

Hav. Shankar Dass (No. 3931700 now JC 13106), 19th Nov. 1960.

Hav. Sant Ram (No. 393242 now JC 13107), 14th Dec. 1960.

Hav. Pitambar Datt (No. 3933307 now JC 13108), 5th Jan. 1961.

*To be Jemdr. (Clerk)*

Hav./Clk. Chhota Lal (No. 3933472 now JC 13109), 8th Apl. 1961.

3 GR

*To be Jemdr.*

Hav. Parti Man Thapa (No. 5230189 now JC 13114), 1st Feb. 1961.

11 GR

*To be Jemdr.*

Hav. Sherjang Rai (No. 9101970 now JC 13115), 24th Dec. 1960.

*The Jat Regt.*

*To be Jemdr.*

BQMH Mehtab Singh (No. 3136319 now JC 13127), 10th Mar. 1961.

*The Maratha L.I.*

*To be Jemdr.*

Hav. Jemindar Singh (No. 2734816 now JC 13110), 31st Dec. 1960.

*The Punjab Regt.*

*To be Jemdrs.*

Hav. Teja Singh (No. 2510335 now JC 13128), 31st Dec. 1960.

P/A Hav. Mohinder Singh (No. 2509448 now JC 13129), 28th Mar. 1961.

REGULAR ARMY

ARMOURED CORPS

*To be Jemdrs.*

SQMD Jagdish Singh (No. 1014697 now JC 13112), 12th Nov. 1960.

Dfr. Daryao Singh (No. 1014726 now JC 13113), 13th Mar. 1961.

REGULAR ARMY

CORPS OF ENGINEERS

*M.E.S. Mil Cadre*

*To be Jemdr. (Supdt. E/M Grade II)*

Hav. Jagdish Singh (No. 1406126 now JC 13111), 2nd Aug. 1960.

N. K. SENGUPTA, Under Secy.

No. 1035, dated 15th May 1961.—The President is pleased to make the following promotions:—

REGULAR ARMY

*Army Service Corps*

*To be Jemdrs*

Hav. (Clerk GD) Dina Nath KANDA (6630127 now JC 13130), Hav. (Clerk GD) Ram Dayal Singh (6630133 now JC 13131), Hav. (Clerk GD) Gulzari Lal (6629810 now JC 13132), and Hav. (Clerk GD) Dev Raj NANDA (6629895 now JC-13133), 16th Sep. 1960.

Hav. (Clerk GD) Vasu Deva (6629864 now JC 13134), 27th Sep. 1960.

Hav. (Clerk GD) Chandan Lall (6629806 now JC 13135), and Hav. (Clerk GD) Prabhat Chandra DATTA (6629811 now JC 13136), 1st Oct. 1960.

Hav. (Clerk GD) Amjampeedikayil Narayan (6629874 now JC 13137), 2nd Oct. 1960.

Hav. (Clerk GD) Ram Saran (6630120 now JC 13138), Hav. (Clerk GD) Shri Dhar Prasad (6629875 now JC 13139) and Hav. (Clerk GD) Asa Nand (6629887 now JC 13140), 1st Nov. 1960.

Hav. (Clerk GD) Tikkan Lall BHATIA (6629859 now JC 13141), Hav. (Clerk GD) Peshauri Lall (6629804 now JC 13142), Hav. (Clerk GD) Harbans Lal (6629817 now JC 13143), Hav. (Clerk GD) Harbans Singh SETHI (6629818 now JC 13144), Hav. (Clerk GD) Madan Mohan KHANDURI (6629882 now JC 13145), Hav. (Clerk GD) Dinesh Kumar (6629420 now JC 13146), Hav. (Clerk GD) Lakshmi Narain DWIVEDI (6630131 now JC 13147), Hav. (Clerk GD) Thelapurath Madava KURUP (6629809 now JC 13148) and Hav. (Clerk GD) Ved Parkash (6632711 now JC 13149), 29th Nov. 1960.

Hav. (Clerk GD) Gurcharan Singh (6632810 now JC 13150), 30th Nov. 1960.

Hav. (Clerk GD) Har Lal YADAVA (6632681 now JC-13151), 1st Dec. 1960.

## ASC (A T.)

## To be Jemdrs

Dfr Jas Ram Badola (No 6440791 now JC-13116), Pd Actg Dfr Babu Lal (No 6441865 now JC-13117) and Pd Actg Dfr Om Parkash (No 6432350 now JC 13118), 10th Oct 1960

Pd Actg Dfr Jagdish (No 6441071 now JC-13119), 13th Oct 1960

Pd Actg Dfr Kishan Singh (No 6440129 now JC-13120), Pd Actg Dfr Narain Datt (No 6440685 now JC 13121) and Pd Actg Dfr Prem Kumar Tiwari (No 6441910 now JC-13122), 1st Nov 1960

Dfr Phool Singh (No 6440148 now JC 13123) and Pd Actg Dfr Dharam Datt (No 6440823 now JC- 13124), 30th Nov 1960

Dfr Shankar Singh (No 6444063 now JC 13125) and Pd Actg Dfr Ram Sarup (No 6440163 now JC 13126) 1st Dec 1960

## R.V C

## To be Jemadars (G D)

Dfr (Dsr) KHAN ZAMAN (7230567 now RVF 7069) wcf 18th Feb 1961

Dfr (Dsr) CHANDFR KANT RANGNEKAR (7230102 now RVF-7070) wcf 22nd Mar 1961

Dfr (Dsr) ZORAWAR SINGH (7230086 now RVF 7071) wcf 1st Apl 1961

S R GURUSWAMY, Under Secy.

No 1036, dated 15th May 1961—The undermentioned officer relinquished the appointment of Col of the Regiment indicated against his name—

8th May 1961

Lt Gen S P P THORAT D S O (AI 536) (Retd)—Mhar MG Regt (Borders)

S D NARGOLWALA, Jt Secy

No 1037, dated 10th May 1961.—The undermentioned officer retired from service on attaining the age of superannuation wcf the date indicated against his name—

## Military Engineer Services

Shri M N Banerjee, permr C A O Grade II, 27th Dec 1960

K V RAMANAMURTHI, Under Secy

No. 1038, dated 16th May 1961—The President is pleased to permit the undermentioned officer to be released from re employed service and to relinquish his commission—

## REGULAR ARMY

## Short Service Regular Commission

It (A/Capt) E K C Nambiar (SS 17628) Infy 24th Mar 1961

N K SENGUPTA, Under Secy

No 1039, dated 12th May 1961—The undermentioned officer is granted leave—

## ARMY HEADQUARTERS

## A G's Branch

Shri O P Jain permr Supdt joffg O S earned leave for 34 days, 1st May 1961

D B GANGULFE, Asstt C A O

No. 1040, dated 10th May 1961.—The following officers are granted leave

## ARMY HEADQUARTERS

## Q M G's Branch

Shri K L Bhalla S O 2 7 days earned leave, 22nd Apl, 1961

## M.G.O Branch

Shri JADO RAM, permr Supdt, tempy O S, privilege leave for 25 days, 16th Aug 1960

Shri SANT LAL JAIN, permr Supdt, tempy. O S, earned leave for 37 days, 20th Mar 1961

S S TANEJA, Asstt C A O

No 1041, dated 10th May 1961—*Corrigendum*—In Min of Def Notn No 537, dated 28th Feb 1961 published in the Gazette of India dated 18th Mar 1961 under the heading "REGULAR ARMY—Regular Commission" and sub heading To be 2/Lts"

(a) against the name of Sarwan Kumar LAMBA (IC 12119) for 'E.M.E.' read "Engineers"

(b) for "Avinderjit Singh VINDRA (IC 12036)" read "Avindcijit Singh BINDRA (IC 12036)"

N K SENGUPTA, Under Secy

No 1042, dated 12th May 1961—*Corrigendum*—The following amendment is made to Gazette Notn No 902, dated 7th May 1958 published in the Gazette of India, dated 17th May 1958—

Against Shri KAPUR SINGH

for '6th Jan 1945' read "17th Dec 1943"

T S SAWHNEY, Under Secy

## MILITARY LANDS AND CANTONMENTS SERVICE

No 1043, dated 1st May 1961—The President is pleased to make the following appointment—

Shri K N Sinha a permr officer Class I and Dy Assistant Director, Military Lands and Cantonments Southern Command, appointed offg Dy Director Military Lands and Cantonments Southern Command from 26th Aug to 21st Oct 1960 *vice* Shri B S Kohli granted leave

T S SAWHNEY, Under Secy

## (AIR BRANCH)

No 1044, dated 16th May 1961—The President is pleased to grant re employment to the undermentioned retired officer in the subs rank of Flt Lt for the period and with seniority for increment of pay as stated against his name under the provisions of Government of India, Min of Def letters No. Air HQ/21914/11/PO2/385/S/D (A-111) dated 4th Mar 1959 and No Air HQ/21914/11/PO2/2146/S/D (A-111), dated 19th Dec 1960

## INDIAN AIR FORCE

## Equipment Branch

Flt Lt (A/S/I) S S Bedi (2273), 5th Jan 1959 to 1st July 1961 with seniority from 14th Mar 1943

P S RATNAM, Under Secy.

No 1045, dated 5th May 1961 - The President is pleased to promote the undermentioned officers to the actg rank of Gp Capt

## INDIAN AIR FORCE

## G D (P) Branch

Wg Cdr M B Naik (1874) 10th Mar 1961

## Tech /Armt. Branch

Sqn Ldr (Actg Wg Cdr) B S S Bedi (1795), 1st Feb. 1961

N A PADMANABHAN Dy Secy

No. 1046, dated 16th May 1961—The President is pleased to permit the undermentioned officer to retire from the Indian Air Force—

## INDIAN AIR FORCE

## Equipment Branch

Flt Lt S S Bedi (2273), 5th Jan 1959.

P S RATNAM, Under Secy,

## ERRATUM

In Ministry of Defence Notification No 851, dated 19th April, 1961, published in the Gazette of India, Part I—Section 4, dated 29th April, 1961, the following correction is to be made—

Page 111, 2nd line of the notification—

for the word "promoted" read 'promote'.